

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 417  
TO BE ANSWERED ON 12<sup>th</sup> DECEMBER, 2018**

**AIM OF NEW TELECOM POLICY**

417. DR. P. VENUGOPAL:  
DR. K. GOPAL:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that the new telecom policy aims to provide broadband access to all by 2022 and create at least 40 lakh new jobs in the sector in the next four years;
- (b) if so, the details thereof;
- (c) whether it is also true that the policy has called for a review of levies and fees, including licence fee, universal service obligation fund levy and spectrum usage charges on the other and if so, the details thereof; and
- (d) whether it is also true that this is expected to help the debt laden telecom sector and proposes to attract 100 billion US dollar investment, if so, the details thereof and the reaction of the Government thereto?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

- (a) & (b) The objectives of the National Digital Communications Policy includes provisioning of Broadband for all and creating 4 Million additional jobs in the Digital Communications sector by year 2022.
- (c) & (d) The policy recognizes the importance of continued improvement in the regulatory framework for attracting investments and ensuring fair competition, to serve the needs of Indian citizens. One of the goals of the policy is to attract investments of US dollar 100 billion in the digital communications sector. For catalyzing investments in the digital communications sector, reviewing of levies and fees including licence fee, spectrum usages charge and universal service levy has been envisaged in the policy.

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